Construction of rural roads in West Bengal

436. SHRI VIVEK GUPTA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of rural roads constructed in West Bengal during the last three years; and

(b) whether any proposals are pending with the Ministry for approval and/or funds and if so, details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): (a) As reported by the State of West Bengal, the State had completed road works of 1,385 kms. 1,155 kms. and 1,172 kms. during the years 2010-11, 2011-12 and 2012-13 respectively under Pradhan Mantri Gram Sadak Yojana (PMGSY).

(b) No proposal from the State of West Bengal for construction of roads is pending with the Ministry for approval under PMGSY. As regards release of funds for the projects already sanctioned to the State, the State had opening balance of Rs. 213.17 crore on 01 April, 2013 and an amount of Rs. 306.17 crore has been released to the State in the current year.

Allocation of funds to Uttarakhand

†437. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the programmes being run by the Ministry in the country at present;

(b) the details of funds released by the Central Government to Uttarakhand under various programmes during 2011-12 and 2012-13;

(c) whether the State Government has requested to provide more resources for carrying out these programmes; and

(d) if so, whether their request would be accepted?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Ministry of Rural Development is implementing through State Governments and Union Territory Administrations the major programmes, namely, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihood Mission (NRLM); Indira Awas Yojana (IAY),

[†]Original notice of the question was received in Hindi.

[RAJYA SABHA]

Unstarred Questions

Pradhan Mantri Gram Sadak Yojana (PMGSY), National Social Assistance Programme (NSAP) and Integrated Watershed Management Programmes (IWMP) in the country. The Central funds released to Uttarakhand State under these programmes during 2011-12 and 2012-13 are given as follows:—

Sl.No. Schemes		Released (Rs. in crore)	
		Year : 2011-12	Year : 2012-13
1.	MGNREGA	373.51	268.27
2.	PMGSY	300.32	151.24
3.	IAY	58.27	40.81
4.	NRLM	20.68	18.12
5.	NSAP	75.78	79.05
6.	IWMP	2.35	4.22

Note: The funds under NSAP are released to the States by the Ministry of Finance as Additional e Central Assistance (ACA).

(c) and (d) Yes, Sir. The State Government requested to provide more funds due to heavy flood in some districts of the State. During the current financial year, the Ministry has released an amount of Rs. 14.06 crore as special package of first installment for construction of additional 5000 houses in five flood affected districts.

Infrastructure in CSIR

438. DR. KANWAR DEEP SINGH: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government is aware that Council of Scientific and Industrial Research (CSIR) has been criticised for lack of basic infrastructure and opaque internal culture;

(b) if so, what steps have been taken by the Central Government to take corrective measure to improve upon the facilities;

(c) the details of funds allocated to CSIR during the last five years, year-wise; and

(d) whether Government is planning to take immediate steps to make it world renowned by providing infrastructure and other facilities?